

9

DA 838/05

Notes of the Registry

Orders of the Tribunal

Notice issued
to all respds.

h
2/12

h
21/11/05
82 (1)

ADs not back.
However Mr. B. Dash,
Asst. Secy. has appeared
for 21/11/05
for counter.

h
14/12

h
14/12

Order dt. 15.12.2005

Ld. Counsel for
the applicant is
present. At the
request of Mr. B.
Dash, Ld. A.S.C.
appearing for all
the Respondents,
adjourned to
14.2.2006 for
filing of counter.

15/12/05
REGISTRAR

For counter.

h
21/12

h
21/12

Order dated 22.6.2006

I heard Shri D. P. Shetbasant,
learned Counsel for the applicant
in support of the application
and Shri B. Dash, Ld. A.S.C.
for the Respondents.

In this case the grievance
of the applicant was ~~not~~ to
direct the Respondents to absorb
him in J.A.O. cadre. It appears
that during pendency of this
case the Respondents have
considered the applicant's
grievance and granted him
J.A.O. cadre. Therefore, the
application appears to have
become infructuous and
accordingly, the same is
disposed of. No costs.

Chairman
15/12/05
(Smt. Chandra)